

**ITEM No.1-A
(For Judgment)**

Court No.3

SECTION IIA

**S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S**

CRIMINAL APPEAL NO. 403/2000

BAIJNATH JHA

Appellant (s)

VERSUS

SITA RAM AND ANR.

Respondent (s)

WITH CRL. A. Nos. 405/2000, 404/2000

Date : 12/06/2008 This Petition was called on for judgment today.

For Appellant (s) Mr. Pramod Swarup, Adv.

For Respondent(s) Mr. Gopal Singh, Adv.

**Hon'ble Dr. Justice Arijit Pasayat pronounced Judgment of the
Bench comprising His Lordship and Hon'ble Mr. Justice P.P.Naolekar.**

The appeals are allowed in terms of the signed judgment.

**(Shashi Sareen)
Court Master**

**(Vijay Aggarwal)
Court Master**

Signed Reportable judgment is placed on the file.